

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) : (क) तथा (ख). नई दिल्ली नगरपालिका ने सूचित किया है कि 1979-80 के 46.20 करोड़ रुपये के इस के कुल बजट में से, नए पार्क बनाने के लिये 23.50 लाख रुपये और फव्वारों के लिये 10 लाख रुपये की व्यवस्था की गई है।

(ग) मेरे मंत्रालय का ऐसा कोई विनिष्ट अभ्यावेदन प्राप्त नहीं हुआ है जिस में फव्वारों और पार्कों के निर्माण के लिए नई दिल्ली नगरपालिका द्वारा निधियों की व्यवस्था के बारे में आपत्ति की गई हो। किन्तु नई दिल्ली नगरपालिका का कुछ ऐसा आपन प्राप्त हुए हैं।

Waiving of Stamp Duty on Janata and LIG Flats of DDA

9086. **SHRI ANNASAHEB P. SHINDE:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that the stamp duty for the registration of DDA Janata and LIG flats has been waived by the Lt. Governor, Union Territory of Delhi on 23rd September, 1975;

(b) that the decision regarding the waiving of transfer duty in respect of DDA Janata and LIG flats has been pending with Government since then; and

(c) if so, the reasons for the delay in arriving at the decision to waive the transfer duty in respect of the DDA Janata and LIG flats even after the lapse of three and a half years?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) and (c) In view of the heavy financial implication involved, the matter needed to be looked into in

depth in consultation with the beneficiary local bodies and other concerned authorities.

Grants for Collages affiliated Burdwan University

9087. **SHRI ROBIN SEN:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is true that twenty five affiliated colleges under the University of Burdwan, West Bengal submitted development schemes under the Fifth Plan to the University Grants Commission;

(b) whether under University Grants Commission of Assistance, the colleges are entitled to such grants; and

(c) if so, what are the steps taken by the University Grants Commission to expedite such grants to the twenty five colleges under Burdwan University who submitted the development scheme?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) According to the information furnished by the University Grants Commission, 39 colleges affiliated to the Burdwan University applied to the Commission for development assistance during the Fifth Plan.

(b) Yes, Sir, Colleges which fulfil the criteria laid down by the Commission are sanctioned development grants.

(c) The Commission has already approved the development proposals submitted by 26 colleges affiliated to the Burdwan University. The proposals of the remaining 13 colleges were received too late for acceptance during the Fifth Plan.